

(c) whether the Government are aware that some of the food processing industries engaged in marketing of milk and its by products are not observing these norms; and

(d) if so, the details of such industries and the action proposed to be taken against them for violating the instructions ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHARGOMANGO): (a) to (d). While the provisions of the Standards of Weights & Measures (Packaged Commodities) Rules 1977 require display of date of manufacture retail sales price, net contents, generic name of the commodity, etc., for marketing processed food items, exemptions have been provided in the Rules for some processed foods including liquid milk and uncanned butter with regard to display of date of manufacture and/or retail price.

Milk and Milk Products Order, 1992

388. SHRI NAWAL KISHORE
RAI
DR. R. MALLU

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have received representation from Tamil Nadu Milk producers Association against the recent Milk and Milk Products Order, 1992;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) No, Sir.

(b) and (c). Do not arise in view of reply at (a) above.

[*Translation*]

Abduction in Jammu and Kashmir

389. SHRI JANARDAN MISRA. Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of abduction and the number of persons abducted in Jammu and Kashmir during the last one year;

(b) the number of rescued and killed, separately; and

(c) the stringent measures taken/being taken to check the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The requisite information is awaited from the Government of Jammu and Kashmir and will be laid on the Table of the House.

[*English*]

National Cooperative Bank

390. SHRI BAPU HARI CHAURE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether National Cooperative Bank has been set up; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No Sir.

(b) Does not arise.

[Translation]

Allotment of Plots/Shops by DDA on out of Turn Basis

391. SHRI LALIT ORAON: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the persons/organisations who have been allotted out of turn flats/plots/shops by Delhi Development Authority during the last three years and the authority for sanctioning the out or turn allotments thereof;

(b) the reasons/grounds thereof with details of locality and date of allotment;

(c) whether the provisions for out of turn allotment of Plots/ flats to the Members of Parliament exist;

(d) if so, the details thereof; and

(e) the details of flats/plots allotted to Members of Parliament alongwith localities and the names of the M.Ps. ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The names of persons who were allotted flats on out of turn basis during the last three years are being collected and will be laid on the Table of the House. No plots/shops were allotted on out-of-turn basis during the period under reference.

Flats were allotted during last three years

on out-of-turn basis by Lt. Governor, Delhi/ Vice-Chairman, DDA under the current policy/guidelines laid down by the Government of India. As for the details of these allotments, the effort made in compiling the desired information may not be commensurate with the result to be obtained.

(c) No, Sir.

(d) Question does not arise.

(e) DDA does not maintain separate details regarding allotment of flats/plots to any particular category of persons.

[English]

Escape of Terrorists from Police Custody in Jammu & Kashmir

392. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists who escaped from police custody in Jammu and Kashmir during 1989, 1990, 1991 and 1992 so far;

(b) the number out of them re-arrested;

(c) the number of police personnel who were punished for dereliction of duty in this connection; and

(d) the number of terrorists who are under custody in the State at present?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). The requisite information is awaited from the Government of Jammu and Kashmir and will be laid on the Table of the House.